

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).941/2017

KRISHNA KUMAR & ANR.

Appellant(s)

VERSUS

RAJ BAHADUR (DEAD)

Respondent(s)

(IA No. 7965/2022 - APPLICATION FOR SUBSTITUTION
IA No. 7967/2022 - CONDONATION OF DELAY IN FILING SUBSTITUTION
APPLN.
IA No. 7969/2022 - EXEMPTION FROM FILING O.T.)

Date : 09-05-2023 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KUMAR
[IN CHAMBER]

For Appellant(s) Ms. Divya Garg, Adv.
 Mr. Uday Ram Bokadia, Adv.
 Mr. Shubham Singh, Adv.
 Ms. Nisha Chaturvedi, Adv.
 Mr. Sonal Jain, AOR

For Respondent(s) Mr. Ashok Kumar Singh, AOR
 Mr. Shantwanu Singh, Adv.
 Ms. Pragya Singh, Adv.
 Mr. Akshay Singh, Adv.
 Mr. Sunny Singh, Adv.

UPON hearing the counsel, the Court made the following
O R D E R

Ms. Divya Garg, learned counsel, appearing for the applicants,
seeks time to file an application to set aside the abatement caused
by the failure in taking timely measures in relation to deceased
respondent No.1.

List the matter after four weeks.

(GAGANDEEP SINGH CHADHA)
SENIOR PERSONAL ASSISTANT

(RANJANA SHAILLEY)
COURT MASTER (NSH)